

**National Company Law Tribunal**

**Allahabad Bench**

**CP No.** (IB) 55/ALD/2017  
**CA No.** 29/2018

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 22.02.2018

NAME OF THE COMPANY: *Smt Reeta Nigam V/S L.M.L Ltd*  
SECTION OF THE COMPANIES ACT/ I & B CODE: *Insolvency code of 2016*

| <u>Sl. NO.</u> | <u>Name</u> | <u>Designation</u> | <u>Representation</u> | <u>Signature</u> |
|----------------|-------------|--------------------|-----------------------|------------------|
|----------------|-------------|--------------------|-----------------------|------------------|

1.

2.

**C.P. No. (IB) 55/ALD/2017, CA No. 29/2018**

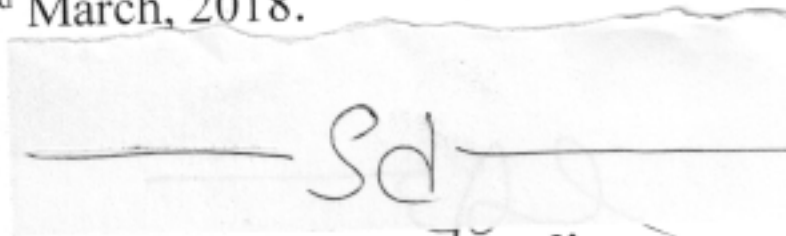
The present case is filed in respect of the Corporate Debtor Company  
through Resolution Professional.

The Registry is directed to make scrutiny of the same and to  
issue a notice to the Respondent.

The matter to be listed on 23<sup>rd</sup> March, 2018.

Date: 22/02/2018

Typed by  
Jyoti  
(Stenographer)



**H.P. Chaturvedi,  
Member(Judicial)**